

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

18. **IA-1148/2021 in C.P.(IB)/2176(MB)/2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.05.2024**

NAME OF THE PARTIES:

Punjab National Bank

Vs

J- Marks Exim (India) Pvt. Ltd.

SECTION: 7, 66(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Agam H. Maloo, Ld. Counsel for the Applicant in IA-1148/2021 present.
2. At the request of the Applicant, list this matter on **26.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)